

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).3426/2006

(From the judgement and order dated 17/02/2006 in CRLMP No. 2827/2005 & CRLMP No. 2828/2005 of The HIGH COURT OF DELHI AT N. DELHI)

M/S. SALLIANZ SECURITIES LTD. & ANR

Petitioner(s)

VERSUS

STATE OF DELHI & ORS

Respondent(s)

(With appln(s) for ex-Parte stay

Date: 31/07/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Gaurav Banerjee, Sr. Adv.

Mr. P.K.Mittal, Adv.

Mr. V.K.Singh, Adv.

Mr. Praveen Mittal, Adv.

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Heard learned counsel for the petitioner.

No merits.

The special leave petition is dismissed.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master